



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

The following transfers/postings are hereby made in official exigency, with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Ms. Simran Kulshreshtha EC- 77345868	PA in the Mediation Cell, Tis Hazari Courts, Delhi (on temporary basis)	PA in the Court of Sh. Milan Goel, Civil Judge-08, Central District, Tis Hazari Courts, Delhi (till joining of Ms. Prerna Nitin Bhorita, regular Personal Assistant posted in this Court)
2.	Sh. Suraj kumar S/o Sh. Manoj Mall	Sr. PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	Sr. PA in the Mediation Cell, Tis Hazari Courts, Delhi (on temporary basis / till the completion of 'Mediation for Nation 2.0 Campaign' or till further orders, whichever is earlier)

Note :-

1. The above mentioned Senior Personal Assistant/Personal Assistant are hereby stand relieved from their present place of posting and further directed to join at their trasnferee stations forthwith.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.
3. Ms. Simran Kulshreshtha, Personal Assistant is directed to report in Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi afer joining of Ms. Prerna Nitin Bhorita, Personal Assistant.

AbChandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

No. 8318-8328 /Admn.I(HQs)/T&P/2026

Dated, Delhi the, 05 FEB 2026

Copy forwarded for information and necessary action to :-

1. The Mediation In-charge, Tis Hazari Courts, Delhi.
2. Officer Concerned.
3. DDOs/Sr. Accounts Officer, Central District, THC, Delhi.
4. Personal Office of the undersigned.
5. Dealing Official, Seniority&Promotion/Personal File Seat, Administration Branch-I, Central District, THC, Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
7. Dealing Official, ACR Cell, Central District, THC, Delhi.
8. Dealing Official, Computer Branch, Central District, THC, Delhi.
9. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
10. Officials Concerned.

AbChandna

Principal District & Sessions Judge (HQs), Delhi